

National Company Law Tribunal
Allahabad Bench
Allahabad

63(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016.

NAME OF THE COMPANY: Pratik Patwardhan & Anr.

Vs.

M/s Shri Tej Kumar Press Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

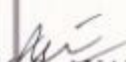
Sl. No.	Name	Designation	Representation	Signature
1.	Abhishhek Srivastava	Adv.	for Petitioner	
2.	Reginald Hague	Adv.	for Respondents.	

Order dated 22.11.2016

CP No. 63/(ND) /2016 Pratik Patwardhan & Anr. Vs. M/s
Shri Tej Kumar Press Pvt. Ltd. & Ors.

On letter by Learned Counsel for Respondent in CP 14/2015
and CP 63/2016 and for the Petitioner in CA 5 in CP 81/2014,
matters are ordered to be listed on 14.12.2016.

List on 14.12.2016.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.11.2016